Estimated	empl	loyment	in	crore
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Period	Total	Women
2004-05	45.9	14.9
2009-10	46.5	13.8
2011-12	47.4	12.9

The above Table indicate that the employment has grown about 0.21 crore per year during 2004-05 and 2011-12.

(d) As per results of last three surveys of employment and unemployment conducted during 2004-05, 2009-10 and 2011-12 by NSSO, estimated number of unemployed persons on usual status basis for the age group 20-34, 35-49 and 50-59 years for which data are available is given below:

Estimated number of Unemployed persons in crore

Age group		Period	
	2004-05	2009-10	2011-12
20-34	0.71	0.62	0.69
35-49	0.07	0.03	0.07
50-59	0.01	0.01	0.02
Total	1.08	0.95	1.06

## New model for social security for unorganised sector workers

- 1145. SHRI MAJEED MEMON: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether Government is set to flag off a' new model for providing social security cover to unorganised sector works besides a new on-job training modul to upgrade skills;
  - (b) whether Government has sought same budgetary assistance for the purpose;
- (c) whether there is any move to provide Unique Labour Identification Number (U-LIN), to unorganised sector workers who keep moving from one place to another, which may enable them to access health facilities across the country; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (d) With a view to

bringing in convergence of various social security schemes meant for the workers in unorganised sector, there is a legal mandate prescribed under Section 10 of the Unorganised Workers' Social Security Act 2008, which *inter alia* provides for issuance of a smart card with unique identification number which is portable.

The task of issuance of Smart Card is vested in the District Administration. However, Ministry of Labour and Employment has decided to reimburse ₹ 20/- per card to the State Governments and UT Administrations for facilitating registration of unorganised workers in a big way. The portability feature enables the migrant workers to access health facility and other entitlements across the country.

Ministry of Labour and Employment has persistently endeavoured to encourage the State Governments to issue identity cards to this workforce on priority basis. In that direction, Minister of State has requested the Chief Ministers LT: Governors to launch a campaign code named "Shram Shakti Pehchaan" in their respective States/UTs for registration of all unorganised workers in two phases during the current financial year.

First phase of the campaign starts from May Day of 2015 and will continue up to 30 June, 2015 and the second phase will start from 15th August and end on 30th September 2015. Besides an Executive Order, which has created an enabling environment in the States and UT Administrations, detailed technical guidelines and standard operating procedures have been communicated to all the concerned authorities. Government is working on the software and IT platform etc. for developing the national data base as mandated under the Act.

Government has got the budgetary provisions as well as special fund to support the above activities.

## Amendment of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952

1146. SHRI A. K. SELVARAJ: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that Government will soon amend the Employees' Provident Funds (EPF) and Miscellaneous Provisions Act, 1952, to give employees the choice of investing in the New Pension Scheme or in the existing retirement fund body;
  - (b) if so, the details thereof;
- (c) whether it is a fact that Government is going ahead with changes amid stiff opposition from trade unions which feel New Pension Scheme is not a substitute for EPF and the proposed amendments will deal a severe blow to the organisation; and